CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH OA No. 4015/2014 MA No. 3496/2014

New Delhi, this the 27th day of November, 2019

Hon'ble Sh. R. N. Singh, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

- 1. Syed Rais Ahmad, Aged about 53 years, S/o Sh. S. A. Sattar
 Serving as Junior Engineer'
 R/o Qtr. No. 86, Type III,
 NH-4, NIT, Faridabad
 (Haryana) 121001
- 2. Shaukat Ali Azad, aged about 50 years, S/o Late Sheikh Rahmatullah Serving as Assistant Director- II R/o House No. 7, 1st Floor, Joga Bai Village, Jamai Nagar, New Delhi 110025
- 3. Manak Chandra, aged about 55 years, S/o Sh. Mohan Lal Serving as Assistant Direcotr- II R/o House No. 213, Sector 5, R. K. Puram, New Delhi
- 4. Dev Kumar, aged about 52 years, S/o Sh. Harchand Serving as Assistant Director- II R/o H. No. 824, Sector-55, Faridabad (Haryana)
- 5. Harish Chandra, aged about 51 years, S/o Chandra Lal
 Serving as Assistant Director- II
 R/o G-454, Sarojini Nagar,
 New Delhi 110023
- 6. Sh. U. S. Verma, aged about 53 years, S/o Sh. Bhanwar Lal Verma Serving as Junior Engineer, R/o HCWC Lower Yamuna Division, Qtr. 404-409, Sector -12C, Awas Vikas Colony, Agra
- 7. Ram Vinod Saraswat, aged about 50 years,

S/o Sh. Radhey Shyam Serving as Assistant Director- II R/o 18- E, Central Govt. Housing Complex, Vasant Vihar, New Delhi

- 8. Baljinder Singh, aged about 55 years, S/o Sh. Harnam Singh Serving as Junior Engineer R/o C-208, Nanakpura, South Motibagh, New Delhi 110021
- 9. Mool Chand, aged about 52 years, S/o Late Sh. Lachhman Das Serving as Assistant Director R/o Qtr. No. 32, Type-IV, Sector-3, Sadiq Nagar, New Delhi 110049
- 10. Ram Kishore, aged about 55 years, S/o Sh. Dwarika Prasad Serving as Assistant Director R/o C-1/167, Madhu Vihar (Dwarka) New Delhi 110059
- 11. Prem Kishore Rawat, aged about 52 years, S/o Sh. Pan Singh Rawat Serving as Assistant Director R/o B-590, Kendriya Vihar, Sector-51, Noida, U.P. 201301
- 12. Arup Kumar Biswas, aged about 57 years, S/o Late Ajit Kumar Biswas Serving as Assistant Director- II R/o F-18, Nourroji Nagar, New Delhi 110023
- 13. Kanta Ram, aged about 53 years, S/o Mahagoo Ram
 Serving as Assistant Director- II
 R/o Block No. 3, Room No. J,
 CPWD Colony, Vasant Vihar,
 New Delhi 110057
- Manohar Lal Gour, aged about 52 years,
 S/o Sh. H. L. Gour
 Serving as Assistant Director
 R/o N-548, Sector- 9,
 R. K. Puram, New Delhi 110066

- 15. Vijay Kumar Singhal, aged about 56 years, S/o Om Prakash Singhal Serving as AD- II R/o DG-833, Sarojini Nagar, New Delhi 110023
- Desh Raj, aged about 54 years,
 S/o Bharti Mahawal
 Serving as Junior Engineer
 R/o Gali No. 10, Adarsh Colony- Palwal, Distt. Palwal , Distt, Palwal –
 121102 (Haryana)
- 17. S. S. Nath, aged about 53 years, S/o Late Sh. S. C. Nath Serving as Junior Engineer R/o 141, Type-II, NH-IV, NIT, Faridabad (Haryana)— 121001
- 18. S. C. Sachdeva, aged about 52 years, S/o Late Sh. M. L. Sachdeva Serving as Junior Engineer R/o 3E-2BP, NIT, Faridabad (Haryana)— 121001
- 19. S. N. Joshi, aged about 54 years, S/o Sh. Chintamani Joshi Serving as SDE R/o 2J/371, NIT, Faridabad
- 20. Yakub Ahmed, aged about 53 years, S/o Late Lal Mohammad Serving as Junior Engineer R/o Kendriya Sadan, 6th Floor, Sector-9A, Chandigarh
- 21. S. K. Rajoria, aged about 52 years, S/o Phool Chandra Rajoria, Serving as Junior Engineer R/o Kendriya Sadan, 6th Floor, Sector-9A, Chandigarh
- 22. Harish Chandra Mishra, aged about 54 years, S/o Late Sh. Ram Yagya Mishra, Serving as SDE R/o Plot No. 277, Side chinhat Gas Agency, Satrikh Road, Chinhat, Lucknow, U.P.
- 23. Vinod Kumar Sharma, aged about 54 years, S/o Sh. Raghunath Prasad Sharma, Serving as Junior Engineer R/o Shiva Colony, Dhanipur, Aligarh, U.P

Durgnedra Singh, aged about 54 years,
S/o Late Sh. Somveer Singh,
Serving as Junior Engineer,
R/o H. No. 9B, Block-E, Himgiri Colony,
Kant Road, Moradabad, UP.
...Applicants

(By Advocate: Ms Priyanka for Mr M K Bhardwaj)

VERSUS

- The Secretary,
 Government of India,
 Ministry of Water Resources,
 New Delhi
- The Chairman
 Central Water Commission
 Sewa Bhawan
 R. K. Puram, New Delhi
- 3. The Secretary
 Government of India
 Ministry of Personal, Public Grievances and Pensioners
 Department of Public & Training,
 Shastri Bhavan, New Delhi. Respondents

(By Advocate: Mr Rajeev Kumar)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

MA No. 3496/2014

By way of the present MA No. 3496/2014, the applicant has sought permission to file the aforesaid OA jointly. For the reasons given in the MA and keeping in view no objection from Mr Rajeev Kumar, learned counsel for the respondents, MA is allowed.

OA No. 4015/2014

The applicants, 24 in number, have filed the present OA praying for following relief:-

- (a) To declare the action of the respondents in not granting the scale of Rs. 15,600-39,100 (PB-3) with Grade Pay of Rs. 5400/- & 6600 as given to similarly placed persons to the applicants as illegal and arbitrary.
- (b) To direct the respondents to grant scale of Rs. 15600-39100 with Grade Pay of Rs. 5400 & 6600 in PB-3 attached to the promotional posts, as 2^{nd} & 3^{rd} financial up gradation to the applicants under MACP from due date with all arrears of pay.
- (c) To allow the OA with costs.
- (d) Pass such other direction or directions order or orders as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice."
 - 2. Learned counsel for the applicants submits that the applicants are entitled for grant of scale of Rs. 15,600-39,100/- (PB-3) with GP Rs. 5400 & 6600 as given to similarly placed persons as second and third financial up gradations under the MACP scheme from due date with all arrears of pay. However, such benefit was not accorded to the applicants. Various applicants have made representations and one of such representation is dated 25.10.2013 by one of the applicants, Des Raj.
 - 3. Learned counsel for the applicants submits that the claim of the applicants is squarely covered by a catena of judgments of this Tribunal as well as a few judgments of the Hon'ble High Court of Delhi as referred to in the representation of the said Mr Des Raj. Learned counsel for the applicants further submits that this Bench of the Tribunal has allowed the OA No. 904/2012 vide order judgment dated 26.11.2012 in case titled Sanjay Kumar & others Vs UOI & others and the same has

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also been referred to while making the claim in the representation of the

said Mr Des Raj. However, it is an admitted fact that the judgment of

this Tribunal in Sanjay Kumar (Supra) is subject matter of adjudication

before the Hon'ble Apex Court and such issue is also pending before

Hon'ble Apex Court in SLP No. 8271/2014 in the matter of UOI Vs Shri

M V Mohanan Nair.

4. With the consent of the parties, the aforesaid OA is disposed of with

order that the parties to the present OA shall be bound by the judgment

of the Hon'ble Apex Court in SLP No. 8271/2014 in the matter of UOI

Vs Shri M V Mohanan Nair.

5. The OA is disposed of in the aforesaid terms. No order as to costs.

(Aradhana Johri)

(R. N. Singh)

Member(A)

Member(J)

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